

List of creditors as per clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Creditor's Name	Type	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Voting Share
1.	Bank of Baroda	Financial- Secured	60,00,000	60,00,000	15%
2.	Babubhai Khimjibhai Patel	Financial- Unsecured	65,89,261	65,89,261	16%
3.	Dineshbhai Khimjibhai Patel	Financial- Unsecured	1,68,65,338	1,68,65,338	41%
4.	Shantibhai Karamshibhai Patel	Financial- Unsecured	1,08,62,144	1,08,62,144	26%
5.	Ashwinkumar H Shah HUF	Financial- Unsecured	7,35,877	7,35,877	2%
Total			4,10,52,620	4,10,52,620	100%